COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 163 OF 2017 & IA NO. 399 OF 2017

Dated: 9th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Damodar Valley Corporation Vs.			Appellant(s)	
Jharkhand State Electricity Commission & Anr.	Regu	llatory	Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Ranjitha Mr. Shubhar	M.G.Ramachandran Ranjitha Ramachandran Shubham Arya Anushree Bardhan	
Councel for the Respondent(c)		Mr Earrukh	Pachaad far P 1	

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Rajiv Yadav for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on <u>10.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk